

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES.

NEW DELHI, the 16th Feb., 1976.

NOTIFICATION
INCOME-TAX

NO. 1229 (F.No.261/2/76-ITJ) : In exercise of the powers conferred by Sub-section (1) of Section 122 of the Income-tax Act, 1961 (43 of 1961) and of all other powers enabling it in that behalf, the Central Board of Direct Taxes hereby makes that the following amendments shall be made in its Notification No.1193 (F.No.261/19/75-IT(J) dated 1-1-1976 namely:

In the said schedule under columns 1 and 2 against Tiruchirappalli Range, Tiruchirappalli and EX Madurai Range, Madurai, the following shall be substituted respectively, namely:

Tiruchirappalli Range,
Tiruchirappalli.

- 1) Tiruchirappalli Circle
- 2) City Circle I, Tiruchirappalli (all Sections)
- 3) City Circle II, Tiruchirappalli (all Sections)
- 4) Companies Circle, Tiruchirappalli
- 5) Karur Circle (all Sections)
- 6) Pudukottai Circle (all Sections)
- 7) Dindigul Circle (all Sections)
- 8) Virudhunagar Circle
- 9) Karaikudi Circle (all Sections)
- 10) Ramanathapuram Circle.

Madurai Range,
Madurai.

- 1) Company Circle, Madurai
- 2) Madurai Circle.
- 3) Special Survey Circle, Madurai
- 4) Special Circle, Madurai (Erstwhile Circle dealing with EPT cases)
- 5) Special Circle, Madurai (New Income-tax Circle formed with effect from 2-12-1974)
- 6) Tuticorin Circle
- 7) Tirunelveli Circle
- 8) Nagarcovil Circle.

This Notification shall take effect from 16-2-1976.

(S. RAMASWAMI)
UNDER SECRETARY, CENTRAL BOARD OF DIRECT TAXES.

EXPLANATORY NOTE:

These amendments have become necessary on account of transfer of Karaikal and Ramanathapuram Circle to the Appellate Assistant Commissioner, Tiruchirappalli in the place of Tuticorin Circle which is transferred to Appellate Assistant Commissioner, Madurai Range, Madurai (The above note does not form a part of the Notification but is intended to be merely clarificatory).

Copy forwarded to:-

1. The Manager, Govt of India Press, New Delhi.
2. Commissioner of Income Tax, Tamil Nadu -IV, Madras.



(S. RAMASWAMI)
UNDER SECRETARY, CENTRAL BOARD OF DIRECT TAXES.

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